

SpecialSingle Bench

**NATIONAL COMPANY LAW TRIBUNAL,
KOLKATA BENCH
KOLKATA**

C.P No.414/KB/2017

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company		Shree Balaji Natural Resources & Power (P) Ltd & Anr -Vs- ROC, Cuttack (Odisha)		
Under Section		252 Struck off		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. SANKAR KUMAR PATNAIK } PETITIONERS
COMPANY SECRETARY IN
PRACTICE, C.P. No 7117 }
2. Jagannath Kar
company secretary in practice }
C.P. 7591 }
- 23.8.2017
- Jan.
23/8/17

23-08-2017 – CP No. 414/KB/2017 – Shree Balaji Natural Resources & Power(P) Ltd. & Anr. – Vs.- ROC, Cuttack(Odisha)

ORDER

The Ld. PCS is present.

No one appeared on behalf of Registrar of Companies, Cuttack(Odisha).

List the matter on 05-09-2017.


K R JINAN
MEMBER(J)